BRIEF INFORMATION

The Madhya Pradesh High Court is hosting the **West Zone Regional Conference on Enhancing Excellence of the Judicial Institutions: Challenges and Opportunities (P – 1079) of National Judicial Academy** on 13-14 January, 2018 at Jabalpur (M.P.).

Certain logistic arrangements for the convenience of the participants have been made in this respect which are as under:

Reception and help desk will be created at the Airport and Railway Stations for receiving the Hon'ble judges of the High Court and nominated participant Civil Judges.

The stay arrangements of the Hon'ble Judges of the High Court have been made at Hotel Vijan Mahal, Tilhari, Jabalpur.

The stay arrangements of the Officers of the State Judicial Academy and participant judges of the subordinate judiciary have been made at Madhya Pradesh State Judicial Academy, Jabalpur.

Further, the Academic Sessions of the Conference shall be held at the Auditorium of the M.P. State Judicial Academy.

The Academy shall provide conveyance to the Hon'ble Judges of the High Court and participant Civil Judges from the airport/railway station to the place of stay. Hon'ble judges of the High Court shall be provided one dedicated vehicle for their conveyance during the conference.

The distance to Hotel Vijan Mahal from airport is approx. 18 k.m. and from railway station is approx. 6.5 k.m. The distance to the State Judicial Academy from airport is approx. 13 k.m. and from railway station is approx. 2 k.m. The distance between Hotel Vijan Mahal and M.P. State Judicial Academy is approx. 7 k.m. which takes around 20 minutes of travel time depending on the traffic conditions.
For further information, participants may go through the joining instructions available on the website of National Judicial Academy at http://www.nja.nic.in and website of M.P. State Judicial Academy at http://mpsja.mphc.gov.in.

It is further informed that the breakfast of the Hon'ble Judges of the High Court and participant Civil Judges shall be arranged at their place of stay.

A Special dinner hosted by High Court of Madhya Pradesh will be organised on the night of 13th January, 2018 at Hotel Vijan Mahal for Hon'ble Judges, visiting dignitaries and participating Civil Judges.

The City of Jabalpur has two major tourist places of attraction namely Bhedaghat Marble Rocks and Gwarighat of Narmada river. It is advised to kindly avoid the visit to these places on 14th of January, 2018 as Narmada Snan is widely celebrated religious event by devotees on the occasion of Makar Sankranti and great rush of devotees may cause inconvenience to visiting dignitaries.

The list of contact persons for the Conference has been enclosed.
# CONTACT PERSONS FOR WEST ZONE REGIONAL CONFERENCE

**SCHEDULED ON 13.01.2018 & 14.01.2018**

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<tr>
<th>Sl. No.</th>
<th>ARRANGEMENT AT/FOR CONTACT PERSONS</th>
<th>CONTACT PERSONS</th>
<th>CONTACT NO.</th>
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</thead>
</table>
| 1.      | AIRPORT HELP DESK                   | 1. Shri Manoj Sharma, ADJ  
  2. Shri Jai Prakash Kale, APO | 1. 94251-22621  
  2. 94258-05519 |
| 2.      | RAILWAY STATION HELP DESK            | 1. Shri Kapil Soni,  
  Railway Magistrate  
  2. Shri Radheshyam, APO  
  2. 94251-55392  
  3. 94249-58820 |
| 3.      | MPSJA (Stay and boarding arrangement of participants staying in the Academy) | 1. Smt. Sangeeta Yadav,  
  Faculty Member Jr-1  
  2. Ms. Swati Bajaj, OSD  
  4. Shri Gajanan Chouhan, Librarian  
  5. Smt. Shirley Krishnakumar, P.A. | 1. 94078-97330  
  2. 99267-22252  
  3. 94243-07079  
  4. 98275-54189  
  5. 94251-52587 |
| 4.      | HON’BLE JUDGES OF SUPREME COURT & RESOURCE PERSONS OF NJA | 1. Shri Satyendra Ku. Singh,  
  Principal Registrar (Vig.)  
  2. Shri Sudeep Ku. Shrivastava  
  Additional Director  
  3. Shri Vivek Saxena,  
  OSD (DE)  
  4. Shri R.K. Yadav,  
  CJM, Jabalpur | 1. 94250-12712  
  2. 94246-51634,  
  91659-48480  
  3. 94068-30550  
  4. 9827015346 |
| 5.      | HON’BLE JUDGES OF RAJASTHAN HIGH COURT | 1. Shri Pankaj Gaur,  
  Registrar (J-I)  
  2. Shri Santosh Kumar Kol  
  Civil Judge Class I | 1. 94251-51588  
  2. 94247-27267 |
| 6.      | HON’BLE JUDGES OF HIGH COURT OF GUJARAT | 1. Shri N.K. Godha,  
  Registrar (I & L)  
  2. Shri Balveer Singh Dhakad  
  Civil Judge Class II | 1. 94251-56397  
  2. 98936-56956 |
| 7.      | HON’BLE JUDGES OF BOMBAY HIGH COURT | 1. Shri Sushant Huddar,  
  Registrar (J-II)  
  2. Shri D.P. Sutrakar  
  Civil Judge Class II | 1. 94251-55233  
  2. 77459-97258 |
| 8.      | RESPECTED DIRECTOR, NJA & OTHERofficials FROM NJA | 1. Shri D.K. Singh, ADJ  
  2. Shri Balmik Pandey, A.P.O. | 1. 94250-12854,  
  70001-78234  
  2. 94251-55389 |
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<tr>
<th>ORDER OF HON’BLE JUDGES</th>
<th>Registrar (Adman.)</th>
<th>2. 94253-23144</th>
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<tr>
<td>2. Shri Ajay Pawar, Joint Registrar (P)</td>
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<td>3. Shri Sanjay Agrawal, Civil Judge Class I</td>
<td>1. 87700-53137</td>
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<td>3. Shri Chandan Kushwaha, A.G.III</td>
<td>2. 94065-84245, 88393-47118</td>
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<td>3.</td>
<td>3. 94797-58551</td>
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<td>CONVEYANCE ARRANGEMENTS</td>
<td>Dr. A.C. Sonkar</td>
<td>1. 94251-67844</td>
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<td>Dr. Aslam</td>
<td>2. 87704-83412</td>
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